

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 3106
ANSWERED ON 08/08/2023**

PERFORMANCE OF STATES IN MAJOR PROGRAMMES

3106. SHRI G.M. SIDDESHWAR:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the performance of the States with reference to the work done in the major programmes of the Ministry;**
- (b) the factors attributable for the satisfactory performance of some States;**
- (c) the reasons for the unsatisfactory performance of some States; and**
- (d) the steps being taken to improve the performance of the States with reference to these major programmes of the Ministry?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)**

(a) to (c): The Department of Rural Development (DoRD), Ministry of Rural Development (MoRD) is implementing a number of major schemes viz. Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS), Pradhan Mantri Awaas Yojana – Gramin (PMAY-G), Pradhan Mantri Gram Sadak Yojana (PMGSY), Deendayal Antyodaya Yojana – National Rural Livelihoods Mission (DAY-NRLM), Deen Dayal Upadhyay – Gramin Kaushalya Yojana (DDU-GKY), Rural Self Employment Training Institutes (RSETIs), National Social Assistance Programme (NSAP) and Shyama Prasad Mukherji Rurban Mission (SPMRM). Further, Department of Land Resources (DoLR), MoRD is also implementing Watershed Development

Component (WDC) of Pradhan Mantri Krishi Sinchayee Yojana (PMKSY). The performance of the States under these schemes are at Annexure.

MGNREGS is a demand driven wage employment programme which aims to provide livelihood security, i.e. fall back options for livelihood for the rural households, when no better employment opportunity is available. The performance of the State depends upon the availability of manpower at all levels including Gram Rojgar Sewak, Technical Assistants, the morale and technical competency of the manpower, technical and administrative oversight, financial management and oversight, grievance redressal system, functioning and staffing of Panchayati Raj system, effective coordination between community institutions, civil society organisations and Programme officials.

PMAY-G aims to provide assistance to eligible rural households with an overall target to construct 2.95 crore pucca houses with basic amenities by March, 2024. The total target of 2.95 crore houses has been allocated to various States/UTs, out of this, a total of 2.93 crore houses have been sanctioned to beneficiaries by various States/UTs and 2.41 crore houses have been completed as on 03.08.2023. Under PMAY-G, the unit assistance is paid to the beneficiaries in instalment linked with stages of completion of the house. The guidelines provide that first instalment be released to beneficiaries within a week from the date of issue of sanction order. Some constraints/difficulties faced by PMAY-G had caused delay in the implementation of the scheme. Keeping in mind of the difficulties faced, the Government had extended the timeline for achieving the overall target to March, 2024. Post that, the scheme has been able to achieve its major milestones and the Ministry is committed to achieve target of construction of 2.95 crore pucca houses by 31st March, 2024.

Under PMGSY, While implementing the scheme, challenges like issues of land acquisition, forest clearance, poor contracting capacity of states, lack of response to tenders, law and order issues, financial capability of states to release funds, execution capacity of states/ SRRDAs come in the way which impact the overall progress of the scheme in general. For North-Eastern and hill states, some additional issues like adverse climatic conditions,

tough terrain, short working season etc. also come in the way which compounds the challenges. However, despite the challenges faced, the progress under PMGSY has been satisfactory.

Under DAY-NRLM, the factors attributable for the satisfactory performance by some States are constant leadership for the program at state level, eligible and sufficient staff at State Rural Livelihood Missions (SRLM), Good governance and timely fund support, full support from State Government etc. The reasons for lagging and slow progress are primarily due to frequent change in leadership for the program, lack of eligible and sufficient staff at block, district and State-level, lack of timely fund release, lack of support from State Government for the programme etc.

Under DDU-GKY and RSETI, the factors attributable for the satisfactory performance by some States are: better planning, dedicated manpower, availability of technical expertise etc. The reasons for lagging and slow progress in some States are: sudden deviation of Qualification Perks by Sector Skill Councils, inadequate manpower, less utilization of training centres due to the restrictions imposed over VOVID-19 pandemic, challenges faced in the mobilization of candidates etc.

Under NSAP, the performance of the States/UTs is measured on the basis of the status of digitization of beneficiaries under three pension schemes against their ceilings on NSAP portal. Funds are released to States/UTs based on their ceilings or the number of beneficiaries digitized, whichever is lower.

SPMRM was reviewed by this Ministry and it has been discontinued from the financial year 2023-24 onward.

Under WDC-PMKSY, the activities undertaken, *inter alia*, include ridge area treatment, drainage line treatment, soil and moisture conservation, rainwater harvesting, nursery raising, pasture development, livelihoods for assetless persons etc. Keeping focus on the completion of the sanctioned projects, Government has not sanctioned any new watershed projects under WDC-PMKSY 1.0 from 2015-16 onwards in the country. The continuation of the scheme as WDC-PMKSY 2.0 has been approved by Government on 15 December, 2021.

(d): Ministry of Rural Development (MoRD) accords emphasis for targeted implementation of its schemes/projects. The programme wise factors affecting performance are analyzed and tailored actions are taken accordingly. Some of the major strategies in this regard are:

- i. In order to ensure that the schemes reach closure, the Ministry has evolved a comprehensive multi-level and multi-format system of monitoring and evaluation of the implementation of rural development schemes, including Performance Review Committee Meetings, District Development Co-ordination and Monitoring Committee (“DISHA”) meetings, National Level Monitors (NLMs), Area Officers Schemes, Common Review Mission, Concurrent Evaluation and Impact Assessment Studies. State specific reviews of States/UTs are also undertaken from time to time.**
- ii. The schemes of the Rural Development have been brought upon end-to-end transaction based MIS, which enables all the stakeholders to monitor status of schemes in a real time basis. The works are photographed with geo-tags and time stamps. All the data of RD schemes are available on public domain.**
- iii. In addition to above, the Ministry has arranged for sufficient fund for completion of works and further, bottlenecks like forest clearance that require facilitation with Ministry of Environment and Forests or Banks are also arranged.**
- iv. Social Audits are also conducted for some Schemes like Mahatma Gandhi NREGS and PMAY-G. Appointment of Ombudsman is also made for attending to any grievances regarding MGNREGA works. In addition, grievance redressal is being given due attention in all schemes of the Rural Development.**
- v. States are advised to recruit adequate staff for implementation of the programme. Norms have been laid for staffing. Funds are provided for supporting hiring of manpower and other administrative expenditure. The training and orientation of programme manpower is also arranged from time to time.**
- vi. Norms for administrative and technical oversight and audit have been laid down. Mobile application for inspection viz. Area Officer App has been developed. Similar apps have been**

developed or are under development in other areas too. The performance of officials are monitored against them.

- vii. Regular coordination with the State Govt. for preparation of the fund release proposals and documentation is made and timely advice is tendered to them in this regard. In cases of delay, the matter is escalated to higher levels for seeking release of funds.**
- viii. Women networks, community based organisations and civil society organisations are mobilised for creating demand from below for proper implementation of the schemes.**

Annexure

Annexure referred to in reply to in part (a) to (c) of the Lok Sabha Unstarred Question No. 3106 for reply on 08.08.2023.

Performance of States with reference to the work done in the major programmes of the Ministry

**I. Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS)
(As on 05.08.2023)**

Sl. N	States	2020-21		2021-22		2022-23		2023-24	
		Completed	Ongoing	Completed	Ongoing	Completed	Ongoing	Completed	Ongoing
1	ANDAMAN AND NICOBAR	351	1,179	527	1,007	244	1,043	212	990
2	ANDHRA PRADESH	773,527	733,006	363,759	781,542	382,048	979,445	176,660	1,030,178
3	ARUNACHAL PRADESH	3,165	4,407	3,767	5,258	2,134	8,030	386	8,123
4	ASSAM	131,884	399,235	127,708	559,915	264,422	1,022,679	227,261	987,121
5	BIHAR	988,600	2,283,601	1,300,259	1,416,791	1,089,362	1,143,985	270,003	972,443
6	CHHATTISGARH	237,078	357,274	214,145	327,397	180,267	317,488	82,772	304,367
7	DN HAVELI AND DD	-	2	-	2	-	2	-	3
8	GOA	230	486	208	518	94	746	14	782
9	GUJARAT	146,908	142,689	99,624	307,097	173,113	329,935	46,369	357,795
10	HARYANA	21,460	27,827	26,439	22,715	8,734	29,162	2,072	32,391
11	HIMACHAL PRADESH	77,048	122,167	88,825	163,562	107,588	139,667	30,935	126,247
12	JAMMU AND KASHMIR	67,370	231,969	85,375	293,766	202,406	351,515	40,441	348,096

13	JHARKH AND	497,357	1,146,604	540,737	1,365,677	717,318	942,737	368,399	723,764
14	KARNAT AKA	413,722	1,008,563	561,051	1,273,357	791,509	1,463,730	295,090	1,451,974
15	KERALA	198,868	329,627	189,187	416,448	272,039	354,404	83,290	365,487
16	LADAKH	653	8,256	1,839	9,766	8,725	18,796	9,287	11,256
17	LAKSHA DWEEP	-	153	27	148	15	156	-	162
18	MADHY A PRADES H	727,894	997,444	700,653	1,466,194	1,049,635	1,200,903	342,035	941,940
19	MAHAR ASHTRA	262,465	761,080	232,671	902,081	354,527	879,641	99,386	882,298
20	MANIPU R	15,533	14,734	10,000	19,967	1,826	23,032	37	23,190
21	MEGHAL AYA	26,263	44,139	14,264	57,363	11,643	68,345	4,566	70,307
22	MIZORA M	25,033	1,143	22,916	1,779	16,088	4,126	6,014	5,684
23	NAGALA ND	3,310	4,507	2,643	5,511	1,405	8,486	650	10,698
24	ODISHA	426,415	899,420	404,642	763,576	449,536	619,128	79,516	701,184
25	PUDUCH ERRY	777	183	538	209	608	256	130	668
26	PUNJAB	35,890	124,533	52,457	125,571	52,053	130,196	22,538	128,430
27	RAJAST HAN	403,186	824,887	333,953	1,011,390	394,435	848,656	116,983	769,383
28	SIKKIM	5,481	8,916	6,288	8,598	6,784	7,729	776	8,665
29	TAMIL NADU	419,431	554,847	487,694	514,107	568,011	390,012	197,452	334,334
30	TELANG ANA	509,320	960,914	741,287	580,084	230,754	517,024	49,480	525,450
31	TRIPUR A	79,099	46,904	69,765	161,440	161,653	101,509	55,128	105,084
32	UTTAR PRADES H	621,310	2,201,833	1,073,842	2,150,085	1,290,123	2,168,970	280,233	2,401,344
33	UTTARA KHAND	58,836	104,560	41,618	159,688	106,890	127,200	21,549	122,572
34	WEST BENGAL	1,341,286	2,168,155	1,231,333	2,066,627	549,993	1,567,892	14,724	1,553,266
	Total	8,519,750	16,515,244	9,030,041	16,939,236	9,445,982	15,766,625	2,924,388	15,305,676

II. Pradhan Mantri Awaas Yojana- Gramin (As on 04.08.2023)**(units in Nos.)**

Sl. No.	Name of the State/UT	Target allocated	Houses sanctions	Houses completed
1	ARUNACHAL PRADESH	36241	36236	19083
2	ASSAM	1910997	1909530	1545407
3	BIHAR	3703355	3702763	3616643
4	CHHATTISGARH	1176146	1176146	866770
5	GOA	257	257	180
6	GUJARAT	607515	606324	427045
7	HARYANA	29441	29441	26298
8	HIMACHAL PRADESH	15457	15457	14423
9	JAMMU AND KASHMIR	342575	339233	167078
10	JHARKHAND	1592553	1592488	1537135
11	KERALA	35189	35187	30911
12	MADHYA PRADESH	3802248	3801878	3592738
13	MAHARASHTRA	1402333	1395426	1170736
14	MANIPUR	104897	85357	28946
15	MEGHALAYA	188533	188505	37898
16	MIZORAM	29967	29967	7304
17	NAGALAND	49062	49058	7944
18	ODISHA	2748459	2740685	1722091
19	PUNJAB	40326	40326	34664
20	RAJASTHAN	1719638	1719103	1670160
21	SIKKIM	1409	1409	1173
22	TAMIL NADU	783488	777693	546873
23	TRIPURA	377533	377481	233445
24	UTTAR PRADESH	3615149	3588409	3250539
25	UTTARAKHAND	46792	46783	33786
26	WEST BENGAL	4570082	4570072	3405616
27	ANDAMAN AND NICOBAR	3429	3430	1223
28	DADRA AND NAGAR HAVELI	12068	11580	3706
29	DAMAN AND DIU	211	158	14
30	LAKSHADWEEP	45	53	44
31	PUDUCHERRY	-	-	-
32	ANDHRA PRADESH	246435	246430	55260
33	KARNATAKA	305129	245161	119600
34	TELANGANA	-	-	-
35	LADAKH	3041	3041	1437
	TOTAL	29500000	29365067	24176170

*** Puducherry & Telangana are not implementing PMAY-G.****(Source: AwaasSoft)**

III. The state-wise details of works sanctioned and completed under various interventions/verticals of PMGSY since inception till 03.08.2023

(Road length in Km)

S.No	States/UTs	Sanctioned			Completed			Balance		
		No of Roads	Road Length (in km)	No of Bridges	No of Roads	Road Length (in km)	No of Bridges	No of Roads	Road Length (in km)	No of Bridges
1	A&N Islands	115	200	0	61	102	0	54	97	0
2	Andhra Pradesh	5,219	19,882	375	4,973	17,529	267	246	1,788	108
3	Arunachal Pradesh	1,479	15,105	267	1,283	13,372	181	196	1,691	86
4	Assam	9,199	32,420	1,454	8,884	31,201	1,356	315	1,066	98
5	Bihar	18,775	65,576	1,592	17,912	58,994	1,309	863	4,677	283
6	Chhattisgarh	8,924	45,612	546	8,507	42,310	382	417	2,068	164
7	Goa	70	156	0	70	155	0	0	0	0
8	Gujarat	4,826	15,731	279	4,740	14,831	88	86	728	191
9	Haryana	773	8,111	18	728	7,788	18	45	265	0
10	Himachal Pradesh	3,623	22,295	104	3,408	20,851	94	215	1,129	10
11	J&K	3,370	20,326	239	2,825	17,886	191	545	2,106	48
12	Jharkhand	8,146	33,675	855	7,497	28,629	556	649	4,417	299
13	Karnataka	4,417	24,208	163	4,188	23,421	123	229	680	40
14	Kerala	1,778	5,172	4	1,517	3,962	3	261	1,174	1
15	Ladakh	191	1,622	3	127	1,039	3	64	487	0
16	Madhya Pradesh	20,438	93,640	1,755	19,986	88,732	1,131	452	1,762	624
17	Maharashtra	6,883	33,499	905	6,049	28,428	861	834	4,469	44
18	Manipur	1,913	11,673	211	1,737	10,774	138	176	892	73
19	Meghalaya	1,229	5,198	112	1,030	4,247	87	199	928	25
20	Mizoram	351	4,483	0	306	4,259	0	45	206	0
21	Nagaland	396	4,893	53	326	4,193	46	70	701	7
22	Odisha	17,900	74,539	704	17,092	68,686	560	808	3,363	144
23	Pondicherry	45	106	0	21	50	0	24	55	0
24	Punjab	1,379	10,364	39	1,246	9,350	8	133	975	31
25	Rajasthan	18,085	77,732	73	17,793	72,911	35	292	2,500	38
26	Sikkim	995	4,915	99	908	4,611	59	87	241	40
27	Tamilnadu	9,692	23,708	186	9,436	22,531	131	256	1,001	55
28	Telangana	3,545	14,583	551	3,108	12,229	317	437	2,059	234
29	Tripura	1,435	5,470	64	1,353	4,851	53	82	441	11
30	Uttar Pradesh	21,067	77,011	17	19,910	68,477	10	1,157	7,418	7
31	Uttarakhand	2,514	21,368	368	2,204	19,522	185	310	1,640	183
32	West Bengal	7,421	37,850	58	7,190	36,464	50	231	1,067	8
Total		1,86,193	8,11,124	11,094	1,76,415	7,42,383	8,242	9,778	52,093	2,852

IV. National Rural Livelihood Mission (NRLM)

Sl. No	State	2020-21					
		Social mobilisation of SHGs		Total Number of SHGs provided Revolving Fund(RF)		Total Number of SHGs provided Community Investment Fund (CIF)	
		Target	Progress	Target	Progress	Target	Progress
1	Andhra Pradesh	75180	158	0	0	96800	0
2	Assam	2831	10306	10345	38498	20687	16952
3	Bihar	15000	129511	154625	56070	154625	42037
4	Chhattisgarh	10965	18530	12500	19229	3000	2674
6	Gujarat	7922	10645	8922	4163	10000	3891
7	Jharkhand	15600	13658	60000	117756	16000	89595
8	Karnataka	39000	15475	10000	105	17047	9210
9	Kerala	300	4345	4500	10624	1800	4
10	Madhya Pradesh	35000	40104	35000	42968	25000	12320
11	Maharashtra	142223	69968	106886	33471	28933	5067
12	Odisha	27000	49467	14500	19116	26000	21526
13	Rajasthan	20000	24703	27000	28737	10700	11999
14	Tamil Nadu	8800	25088	11500	6192	15238	7018
15	Telangana	1000	974	0	0	1000	0
16	Uttar Pradesh	100000	111493	132751	75362	82216	64044
17	West Bengal	80611	27668	80440	52545	77651	14338
18	Haryana	10050	5548	10050	5896	5360	3902
19	Himachal Pradesh	5500	4984	4200	4466	1090	357
20	Jammu & Kashmir	1500	1873	1500	7930	1500	4919
21	Punjab	9264	7565	7575	6190	3282	1980
22	Uttarakhand	1500	2480	7000	7013	2600	2936
23	Arunachal Pradesh	2330	369	1631	306	1165	121
24	Manipur	4110	232	3089	353	1605	0
25	Meghalaya	14000	8384	13751	9269	3160	1672
26	Mizoram	797	970	989	1418	490	627
27	Nagaland	3468	2646	4590	1547	2800	884
28	Sikkim	80	1026	280	59	1189	321
29	Tripura	10000	13394	4000	3721	3000	3535
30	Andaman	100	54	350	52	125	3
31	Goa	400	458	1460	963	1500	186
32	Ladakh	90	0	254	0	126	0
33	Lakshadweep	471	0	300	0	272	0
34	Puducherry	184	226	196	71	252	8
35	Daman & DIU & DNH	1111	27	1056	134	508	28
	Total	646387	602329	731240	554224	616721	322154

SI No	State	2021-22					
		Social mobilisation of SHGs		Total Number of SHGs provided Revolving Fund(RF)		Total Number of SHGs provided Community Investment Fund (CIF)	
		Target	Progress	Target	Progress	Target	Progress
1	Andhra Pradesh	0	8959	0	12	0	68
2	Assam	6952	13235	15000	41336	22810	42483
3	Bihar	24247	22037	72100	271	80387	0
4	Chhattisgarh	18000	14477	55000	40818	21276	13316
6	Gujarat	40000	3615	20000	16616	28572	9541
7	Jharkhand	25000	12758	50000	16707	20000	37279
8	Karnataka	26400	25638	10000	1419	40000	17165
9	Kerala	7500	9998	5000	10076	1500	11
10	Madhya Pradesh	70000	36048	176865	32095	75979	15951
11	Maharashtra	105000	43173	128355	30788	30000	8717
12	Odisha	14500	38785	20500	58747	34000	30814
13	Rajasthan	65480	42529	66928	7621	17257	7466
14	Tamil Nadu	12000	16004	12000	17624	37500	23723
15	Telangana	20000	10637	60000	0	3487	106
16	Uttar Pradesh	208000	171894	156620	154080	150000	116222
17	West Bengal	48675	71661	70000	185974	60000	86074
18	Haryana	15000	5645	10000	7288	6000	3741
19	Himachal Pradesh	8000	8798	7000	6843	1800	1026
20	Jammu & Kashmir	10200	14054	15861	7760	15010	10218
21	Punjab	10411	7422	9874	5247	4796	1751
22	Uttarakhand	4000	4917	5000	5135	5000	5537
23	Arunachal Pradesh	6481	1075	2409	1281	1867	208
24	Manipur	8760	1267	4899	1126	3972	1654
25	Meghalaya	13558	8311	13250	11155	2375	2155
26	Mizoram	1894	894	1528	665	1010	1764
27	Nagaland	373	220	1450	3106	3000	3535
28	Sikkim	120	143	300	3151	300	2971
29	Tripura	7500	7048	3300	9916	3000	14518
30	Andaman	65	102	150	0	200	0
31	Goa	600	413	746	711	413	195
32	Ladakh	649	7	864	0	300	0
33	Lakshadweep	230	155	277	0	50	0
34	Puducherry	500	316	420	1148	1500	791
35	Daman & DIU & DNH	500	133	582	248	125	27
	Total	780595	602368	996278	678964	673486	459027

SI No	State	2022-23					
		Social mobilisation of SHGs		Total Number of SHGs provided Revolving Fund(RF)		Total Number of SHGs provided Community Investment Fund (CIF)	
		Target	Progress	Target	Progress	Target	Progress
1	Andhra Pradesh	12717	33122	0	0	4360	0
2	Assam	13881	26902	13371	19360	23290	12532
3	Bihar	10000	51785	107640	37349	135000	0
4	Chhattisgarh	25000	48583	40000	21835	22280	6510
6	Gujarat	18000	11494	20000	12374	18000	6406
7	Jharkhand	10000	10128	20000	5968	74000	15352
8	Karnataka	15000	36903	10000	1699	28667	14936
9	Kerala	5000	4131	24586	449	5758	0
10	Madhya Pradesh	92310	72487	151364	71426	40057	15494
11	Maharashtra	80000	43113	160090	99856	48170	16715
12	Odisha	35000	29611	45000	75384	35000	32403
13	Rajasthan	47476	50535	64399	72317	26000	45042
14	Tamil Nadu	10000	27821	10000	21251	15796	28271
15	Telengana	32	21193	20000	0	22694	0
16	Uttar Pradesh	200868	125652	220000	134057	119000	54300
17	West Bengal	143003	120092	116003	131192	20035	34714
18	Haryana	15000	6790	16000	6764	15000	4894
19	Himachal Pradesh	6300	7911	10000	6379	2750	3815
20	Jammu & Kashmir	18590	20586	18590	12061	18590	9839
21	Punjab	12410	8368	8800	7880	4820	1217
22	Uttarakhand	20000	17581	6000	7039	6000	6296
23	Arunachal Pradesh	6250	3731	4375	1719	2540	256
24	Manipur	9761	4082	5857	1221	4741	146
25	Meghalaya	3777	4686	10083	6232	4751	4925
26	Mizoram	1600	1688	1960	1432	2060	1086
27	Nagaland	740	1441	472	1439	4000	1193
28	Sikkim	160	321	320	343	1440	795
29	Tripura	11300	12198	9500	14852	4100	6281
30	Andaman	784	141	240	2	366	0
31	Goa	180	279	641	285	456	268
32	Ladakh	350	105	864	14	255	0
33	Lakshadweep	60	17	162	38	300	0
34	Puducherry	766	783	1882	1346	1180	498
35	Daman & DIU & DNH	375	212	375	26	225	1
	Total	826690	804472	1118574	773589	711681	324185

V. Deen Dayal Upadhyay-Gramin Kaushalya Jojana (DDU-GKY) during 2022-23:

Sl. No.	State	FY 22-23	
		Trained	Placed
1	Andhra Pradesh	17032	13581
2	Arunachal Pradesh	608	250
3	Assam	11864	5563
4	Bihar	11490	6639
5	Chhattisgarh	9715	7204
6	Gujarat	2881	922
7	Haryana	5553	2397
8	Himachal Pradesh	3907	2349
9	Jammu and Kashmir	5369	1959
10	Jharkhand	10113	7140
11	Karnataka	3754	2115
12	Kerala	8302	4762
13	Madhya Pradesh	15623	11282
14	Maharashtra	5314	1928
15	Manipur	1921	707
16	Meghalaya	2165	1254
17	Mizoram	344	301
18	Nagaland	2371	1556
19	Odisha	16475	10615
20	Punjab	8151	7684
21	Rajasthan	5854	4290
22	Sikkim	859	244
23	Tamil Nadu	15171	9266
24	Telangana	4136	578
25	Tripura	2256	1052
26	Uttar Pradesh	36326	15240
27	Uttarakhand	8257	4694
28	West Bengal	9206	3409
29	Puducherry	844	227
30	A. N Islands	133	36
	Total	225994	129244

Source: DDU-GKY MIS (kaushalpragati.nic.in and kaushalbharat.gov.in)

VI. Rural Self Employment Training Institutes (RSETI) during 2022-23:

SL No.	Name of the State	FY 2022-23	
		Trained	Settled
1	Andaman and Nicobar Islands	421	421
2	Andhra Pradesh	10935	8792
3	Arunachal Pradesh	384	438
4	Assam	14328	11087
5	Bihar	28292	22769
6	Chattisgarh	12744	11238
7	D & N Haveli	761	545
8	Gujarat	20564	16395
9	Haryana	14086	8989
10	Himachal Pradesh	6134	4013
11	Jammu & Kashmir	7909	6453
12	Jharkhand	18979	13844
13	Karnataka	24937	19407
14	Kerala	9970	7990
15	Lakshadweep	465	285
16	Madhya Pradesh	32068	24620
17	Maharashtra	27322	21474
18	Manipur	920	834
19	Meghalaya	2024	1480
20	Mizoram	907	798
21	Nagaland	396	395
22	Odisha	20766	17486
23	Pondicherry	821	780
24	Punjab	10833	8243
25	Rajasthan	30404	25274
26	Sikkim	411	299
27	Tamil Nadu	26310	21110
28	Telangana	7195	6516
29	Tripura	2744	2237
30	UT Ladakh	624	355
31	Uttar Pradesh	55972	46109
32	Uttarakhand	7007	5599
33	West Bengal	12169	9605
	TOTAL :	409802	325880

Source: National Centre for Excellence of RSETIs (NACER)

VII. National Social Assistance Programme (NSAP) for the Year 2022-23
(Rs. in lakh)

Sl. No.	States/UTs	Funds Released (Rs. In crore)	No. of beneficiaries covered
1	Andhra Pradesh	317.34	997921
2	Bihar	1341.26	3959782
3	Chhattisgarh	299.61	911904
4	Goa	0.00	14242
5	Gujarat	242.01	878710
6	Haryana	250.20	331423
7	Himachal Pradesh	35.85	119333
8	Jharkhand	409.21	1355932
9	Karnataka	446.58	1414586
10	Kerala	0.00	729591
11	Madhya Pradesh	1010.40	2236789
12	Maharashtra	171.14	1351386
13	Odisha	680.58	2127452
14	Punjab	0.00	140904
15	Rajasthan	621.76	1195049
16	Tamilnadu	578.79	1951042
17	Telangana	216.45	713193
18	Uttar Pradesh	1835.18	5592696
19	Uttarakhand	118.92	236143
20	West Bengal	622.56	2207824
NE States			
21	Arunachal Pradesh	0.00	8480
22	Assam	309.54	877764
23	Manipur	27.29	66963
24	Meghalaya	21.12	70040
25	Mizoram	10.67	28685
26	Nagaland	22.56	52345
27	Sikkim	8.14	19984
28	Tripura	30.03	149873
Union Territories			
29	A&N Islands	0.00	1238
30	Chandigarh	0.00	5484
31	D&N Haveli and D&D	0.00	11553
32	NCT Delhi	0.00	162581
33	J&K	21.13	150402
34	Ladakh	3.68	7260
35	Lakshadweep	0.00	366
36	Puducherry	0.00	30620
	GRAND TOTAL	9652.00	30109540

VIII . Shyama Prasad Mukherji Rurban Mission (SPMRM) for the Year 2022-23

State wise Work Progress Under SPMRM			
Sl No.	State Name	No. of On Going	No. of Completed Works
1	ANDAMAN AND NICOBAR ISLANDS	35	123
2	ANDHRA PRADESH	2817	5381
3	ARUNACHAL PRADESH	2	113
4	ASSAM	480	151
5	BIHAR	213	761
6	CHHATTISGARH	946	5206
7	DADRA AND NAGAR HAVELI AND DAMAN AND DIU	31	21
8	GOA	1	0
9	GUJARAT	89	477
10	HARYANA	421	1377
11	HIMACHAL PRADESH	292	608
12	JAMMU AND KASHMIR	24	244
13	JHARKHAND	1881	1370
14	KARNATAKA	395	3125
15	KERALA	215	1470
16	LADAKH	5	11
17	LAKSHADWEEP	7	13
18	MADHYA PRADESH	679	1074
19	MAHARASHTRA	977	2473
20	MANIPUR	39	10
21	MEGHALAYA	44	192
22	MIZORAM	57	256
23	NAGALAND	0	0
24	ODISHA	48	1570
25	PUDUCHERRY	8	6
26	PUNJAB	245	135
27	RAJASTHAN	75	3844
28	SIKKIM	35	140
29	TAMIL NADU	112	1727
30	TELANGANA	1475	7995
31	TRIPURA	115	281
32	UTTAR PRADESH	528	896
33	UTTARAKHAND	79	748
34	WEST BENGAL	0	0
TOTAL		12370	41798

IX. State/UT-wise details of WDC-PMKSY 1.0 projects funded by Department of Land Resources and projects completed

Sl. No	State /UT	WDC-PMKSY 1.0 (erstwhile IWMP)			
		Total no. of Project sanctioned @	Projects transferred to State/UT	Projects funded by DoLR	Projects completed
1	Andhra Pradesh	432	59	373	371
2	Arunachal Pradesh	156	42	114	114
3	Assam	372	92	280	280
4	Bihar	123	59	64	64
5	Chhattisgarh	263	55	208	208
6	Goa	There is no sanctioned project in Goa under WDC-PMKSY 1.0			
7	Gujarat	610	121	489	489
8	Haryana	88	13	75	75
9	Himachal Pradesh	163	32	131	131
10	Jharkhand	171	28	143	143
11	Karnataka	571	142	429	429
12	Kerala	83	14	69	69
13	Madhya Pradesh	517	71	446	446
14	Maharashtra	1186	162	1024	1024
15	Manipur	102	41	61	61
16	Meghalaya	96	35	61	61
17	Mizoram	89	40	49	49
18	Nagaland	111	0	111	111
19	Odisha	310	76	234	234
20	Punjab	67	34	33	33
21	Rajasthan	1025	205	820	817
22	Sikkim	15	9	6	6
23	Tamil Nadu	270	0	270	270
24	Telangana	330	54	276	275
25	Tripura	65	9	56	56
26	Uttarakhand	65	3	62	62
27	Uttar Pradesh	612	363	249	249
28	West Bengal	163	44	119	119
29	UT of J&K	144	25	119	119
30	UT of Laddakh	15	4	11	11
	Total	8214	1832	6382	6376

@ Sanctioned under the erstwhile Integrated Watershed Management Programme (IWMP), which was amalgamated as one of the components in the umbrella scheme of PMKSY in 2015-16 and named as the Watershed Development Component of the Pradhan Mantri Krishi Sinchayee Yojana (WDC-PMKSY).

Details of projects sanctioned, area covered, total project cost and Central share released under WDC-PMKSY 2.0

S. No.	State / UT	No. of projects sanctioned	Area in (Lakh ha)	Total Project cost (Rs in Crore)	Central share Released (Rs in Crore)
1	Andhra Pradesh	59	2.444	555.313	110.97
2	Arunachal Pradesh	68	1.509	422.562	119.01
3	Assam	31	1.366	310.603	89.53
4	Bihar	35	1.716	440.973	113.47
5	Chhattisgarh	45	2.505	613.663	113.70
6	Gujarat	51	2.924	687.806	105.35
7	Goa	5	0.200	55.958	4.39
8	Haryana	9	0.312	80.593	9.13
9	Himachal Pradesh	26	0.540	151.200	27.94
10	Jharkhand	30	1.480	393.530	66.62
11	Karnataka	62	2.900	680.390	244.59
12	Kerala	6	0.262	73.256	13.25
13	Madhya Pradesh	85	5.097	1121.274	332.65
14	Maharashtra	144	5.652	1335.566	158.63
15	Manipur	13	0.587	164.332	18.71
16	Meghalaya	32	0.627	175.644	71.50
17	Mizoram	20	0.496	138.880	35.63
18	Nagaland	9	0.320	89.600	31.85
19	Odisha	53	2.935	759.961	168.57
20	Punjab	7	0.289	80.828	8.33
21	Rajasthan	149	7.50700	1858.854	282.56
22	Sikkim	6	0.200	56.000	12.11
23	Tamil Nadu	28	1.353	300.730	65.89
24	Telangana	35	1.467	368.067	65.96
25	Tripura	19	0.320	89.600	25.64
26	Uttar Pradesh	53	2.640	580.714	21.78
27	Uttarakhand	12	0.702	196.647	42.67
28	West Bengal	27	1.292	350.600	35.89
Union Territories					
29	Jammu & Kashmir	19	0.695	194.580	33.56
30	Ladakh	11	0.217	60.860	3.80
	Total	1149	50.553	12388.584	2433.68
